

[English]

Agricultural Labour

336. SHRI KUSUMA KRISHNAMURTHY: Will the Minister of LABOUR be pleased to state:

(a) whether any survey has been undertaken to identify the total strength of agricultural labour in India and the percentage of women in the total agricultural labour:

(b) if so, the details in this regard; and

(c) the steps taken to protect the interests and improve the conditions of agricultural labour?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). According to 1981 Census of India, the total number of persons engaged as agricultural labour in India are 55,499,704. Among them the number of women agricultural labourers are 20,767,858 which constitutes 37.42 percent of the total agricultural labour.

(c) Various Labour Laws like Minimum Wages Act, 1948, Payment of Wages Act, 1938, Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979, etc. have been enacted to protect the interest of agricultural labour. Besides, various schemes are being implemented under the anti-poverty programme such as IRDP and Jawahar Rozgar Yojana which are aimed at ameliorating the lot of the poorest sections of the community which include the bulk of agricultural labour.

SCHEDULE OF PREMISES

<i>Sl. No.</i>	<i>Bungalow No.</i>	<i>Type</i>
1	2	3
A.	5 and 7 Race Course, Earmarked for Prime Minister	VIII

Separate Pool of Houses for Ministers

337. SHRI YADVENDRA DATT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government contemplate to have a separate pool of houses for the Ministers etc. of the Union Government.

(b) if so, whether Government propose to provide a uniform pattern of facilities of office accommodation and security infrastructure in these houses;

(c) if so, the details thereof;

(d) the estimated amount likely to be spent thereon; and

(e) the details of bungalows earmarked for the purpose?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir. A Resolution dated 30.5.90 to this effect has already been published in the Gazette of India Extraordinary and laid on the Table of both the Houses of Parliament.

(b) to (d). Suitable office accommodation and security arrangement at the residence of a Minister are functional needs. No uniform pattern has been laid down for the purpose but these have been kept in view while earmarking bungalows for them. No specific amount has been earmarked for the purpose.

(e) List of the bungalows earmarked for the purpose is given below.

<i>Sl. No.</i>	<i>Bungalow No.</i>	<i>Type</i>
1	2	3

B. 10 Janpath, Earmarked for recognised Leader of Opposition in Lok Sabha

2 Willingdon Crescent, Earmarked for recognised leader of opposition in Rajya Sabha

C. For Council of Ministers

1.	2 Akbar Road	VIII
2.	7 "	do
3.	9 "	do
4.	10	do
5.	11	do
6.	12	do
7.	14	do
8.	17	do
9.	18	do
10.	24	do
11.	5 Ashoka Road	do
12.	7 "	do
13.	8 "	do
14.	9 "	do
15.	15 "	do
16.	25 "	do
17.	30 Aurangzeb Road	do

<i>Sl. No.</i>	<i>Bungalow No.</i>	<i>Type</i>
1	2	3
18.	32 Aurangzeb Road	VIII
19.	34 "	—do—
20.	36 "	—do—
21.	1 Circular Road	—do—
22.	5 Duplex Road	—do—
23.	5 Janpath	—do—
24.	6 "	—do—
25.	12 "	—do—
26.	2 Krishna Menon Marg	—do—
27.	3 "	—do—
28.	4 "	—do—
29.	4 Kushak Road	—do—
30.	1 Motilal Nehru Marg	—do—
31.	9 Motilal Nehru Marg	—do—
32.	34 Prithvi Raj Road	—do—
33.	1 Race Course Road	—do—
34.	11 "	—do—
35.	10 Raisina Road	—do—
36.	3 Safdarjung Road	—do—
37.	7 "	—do—
38.	9 "	—do—
39.	12 "	—do—

<i>Sl. No.</i>	<i>Bungalow No.</i>	<i>Type</i>
1	2	3
40.	19 Safdarjung Road	VIII
41.	23 "	do
42.	27 "	do
43.	2 Safdarjung Lane	do
44.	1 Sunehri Bagh Road	do
45.	3 "	do
46.	1 Teen Murti Marg	do
47.	4 "	do
48.	19 "	do
49.	1 Teen Murti Lane	do
50.	8 Tees January Marg	do
51.	9 Tyagaraja Marg	do
52.	11 "	do
53.	1 Tughlak Road	do
54.	2 "	do
55.	7 "	do
56.	14 "	do
57.	16 "	do
58.	23 "	do
59.	25 "	do
60.	1 Willingdon Crescent	do
61.	3 Race Course	do

<i>Sl. No.</i>	<i>Bungalow No.</i>	<i>Type</i>
1	2	3
62.	10 Ashoka Road	VII
63.	4 Dupleix Lane	—do—
64.	5 Safdarjung Lane	—do—

Scheme for Desolate Children

338. SHRI ANBARASU ERA: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to initiate any scheme for desolate children; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). The Ministry of Welfare has been implementing a Centrally Sponsored Scheme for Welfare of Children in Need of Care and Protection, since 1979-80. Under the Scheme, grants are provided to the voluntary organisations through the State Government/UT Administrations for the care and welfare of orphaned, destitute and neglected children. The funding pattern provides for sharing between the Central Government, State Government and the voluntary organisations in the ratio of 45 : 45 : 10 respectively. In case of tribal areas, the sharing pattern is 47 1/2 : 47 1/2 : 5. In respect of Union Territories, the ratio is 90 : 10. The objective of the Scheme is to provide them with care, protection and opportunities for growth and development as normal citizens.

Horticulture Care for MPs Flats in North Avenue

339. SHRI ANADI CHARAN DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantity of seeds, fertilizer and pesticides supplied/used in the flats/bungalows falling in the jurisdiction of C.P.W.D. Enquiry Office, North Avenue during the last three years;

(b) the number of complaints received from the Members of Parliament during the period for not attending to the demand of above mentioned items i.e. seed fertilizer and also for not providing the services of Malis regularly to attend to these bungalows; and

(c) the steps taken to attend to the complaints from MPs more promptly in respect of horticulture services provided to MPs?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The quantities supplied/used are given below:—

(i)	Seed	—	45.25 Quintals
(ii)	Fertilizer	—	47 Quintals